

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1332
ANSWERED ON:16.11.2010
ANTYODAYA ANNA YOJANA
Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Antyodaya Anna Yojana is being implemented in the States including Uttar Pradesh;
- (b) if so, the quantum of foodgrains allotted by the Union Government under this scheme during the last three years, State-wise;
- (c) the number of families benefited under this scheme, State-wise;
- (d) the efforts made by the Government to ensure that the benefits of the scheme accrue to the actual beneficiaries and the provisions made therefor; and
- (e) the success achieved by the Government from the efforts made?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): Antyodaya Anna Yojana (AAY), as a sub set of Targeted Public Distribution System (TPDS), covers the poorest families among Below Poverty Line (BPL) category in all rural and urban areas. AAY was launched initially for 1.00 crore AAY families in December, 2000 and there have been three expansions since then raising its coverage to 2.50 crore AAY families. The identification of eligible BPL and AAY families and issuance of ration cards to them is the responsibility of concerned State/UT Government. State/UT Governments have identified and issued ration cards to 2.43 crore AAY families. The details thereof are at Annex-I.

Allocation of foodgrains to accepted number of 6.52 crore BPL families, including 2.43 crore AAY families are made @ 35 kg per family per month. A statement indicating allocation and off-take of foodgrains (rice and wheat) under AAY to State/UT Governments during the last three years is at Annex-II.

TPDS is operated under the joint responsibility of Central Government and State/UT Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for lifting and distributing the allocated foodgrains within the States/UTs, identification of eligible BPL families, issuance of ration cards to them and supervision over distribution of allocated foodgrains to eligible card holders through the Fair Price Shops (FPSs) are of the State/UT Governments.

Public Distribution System (Control) Order 2001 mandates the State and UT Governments to carry out all required action to ensure smooth functioning of TPDS. Government has been regularly requesting State/UT Governments for continuous review of lists of BPL and AAY families, ensuring timely availability of foodgrains at fair price shops, ensuring greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels and introduction of new technologies such as Computerization of TPDS operations at various levels.